

**Central Administrative Tribunal
Principal Bench, New Delhi**

C.P. 735/2015
In
T.A. No. 1205/2009

This the 01st day of December, 2015

**Hon'ble Shri Sudhir Kumar, Member (A)
Hon'ble Shri Raj Vir Sharma, Member(J)**

Sanjeev Kumar and Others ... Applicant

(By Advocate: Ms. Rakhi Dubey with Mr. Bipin Dubey for Nalcindia)

Versus

1. Delhi Transport Corporation
Through Mr. Naresh Kumar, Chairman. ... Respondents

Order (oral)

Per Sudhir Kumar, Member (A)

After advancing some arguments, learned counsel for the petitioner seeks leave & permission to withdraw the present C.P., with liberty to take recourse in appropriate proceedings, as per law.

2. The C.P. is, therefore, dismissed as withdrawn, with liberty as above.

(Raj Vir Sharma)
Member (J)

(Sudhir Kumar)
Member (A)

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